

20

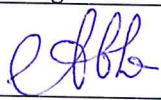
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

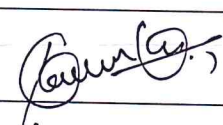
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.577/9/HDB/2019
NAME OF THE COMPANY	Vilin Bio Med Ltd
NAME OF THE PETITIONER(S)	Sonex (Partnership Firm)
NAME OF THE RESPONDENT(S)	Vilin Bio Med Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ABHISHEK DARAK	PCS	8977011791	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Naveen Vasireddy	Advocate	advocatenaveen@outlook.com 9059111000	

**ORDER**

PCS for operational creditor is present.

Counsel for corporate debtor is also present.

He undertakes to file reply. He is directed to file application for recalling the order where under right to file counter was forfeited and also to enclose the counter to the said application.

List it on 20.03.2020.

  
Member(T)

  
Member(J)

pavani